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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)/ No.01/ BB / 2017	-	Admission	Rule 6 of IB	Belthangady Taluk Rubber Grower Marketing & Processing Co-op Ltd V/s Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Perused the office note. Hon'ble High Court has passed an ad-interim order restraining the IRP and Operational Creditor to proceed further for eight weeks.

List it on 26.07.2017.

  
MEMBER (T)

  
MEMBER (J)